

exchange for the import of the requisite quality of wire rods. Certain specific types of galvanised wire have been imported taking into account the indigenous capacity for production of such wire. The general position is being reviewed from time to time

Loss at Durgapur Steel Plant

3547. **Shri P. C. Borooah:**
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhaviya:
Shri Onkar Lal Berwa:
Shri Alvares:
Shri Jagdev Singh
Siddhanti:
Shri Bade:
Shri Yudhvir Singh:
Shri Kashi Ram Gupta:

Will the Minister of Iron and Steel be pleased to state:

(a) whether it is a fact that the Durgapur Steel Plant is suffering a loss of Rs 25 lakhs per day owing to labour unrest; and

(b) if so, the steps taken to normalise the labour relations there?

The Minister of Iron and Steel (Shri T. N. Singh): (a) and (b). During the recent labour unrest at Durgapur there was stoppage of work for some days and consequent loss of production. It is not possible to give exact figures of loss suffered. But there was of course total loss of production on a number of days, and a reduction in production upto the time, full normal production could be resumed. The average production is of the order of 3,300 tons of hot metal per day.

Mr. Deputy-Speaker: Now, papers to be laid on the Table. Shri Pathak.

12.14 hrs.

RE. ARRESTS OF GOLDSMITHS

श्री मधु लिमये (मुंगेर): अध्यक्ष महोदय, मेरा निवेदन है। मेरा निवेदन यह है कि इधर सात-आठ रोज से इतने तार हमारे पास स्वर्णकारों के सवाल को ले कर आ रहे हैं और

आज अखबारों में खबर आई है कि कांग्रेस वकिंग कमेटी की बैठक हुई है जिसमें सचिन चौधरी साहब ने इस का विरोध किया है। मेरी आपसे प्रार्थना है कि ता० 3 को बहस तो होगी, लेकिन ये लोग यहां पर अनशन कर रहे हैं, गिरफ्तार हो रहे हैं। अगर मर जायेंगे तो झंझट हो जायेगी और फिर इस को लेकर बड़ा असन्तोष फैलेगा। क्या सरकार इस पर जल्दी विचार कर के कोई फैसला सदन के सामने रखेगी ?

Mr. Deputy-Speaker: Order, order. Matters cannot be raised like this. He should give notice.

Shri S. M. Banerjee (Kanpur): It is about the release of those persons.

श्री मधु लिमये: यह तो वितती है।

Mr. Deputy-Speaker: I will convey your prayer to the Government.

Shri Vasudevan Nair (Ambalapuruzha): Sir, the Prime Minister said that the question of their release will be considered. Why should they give promises like that if they cannot fulfil or honour them? The Prime Minister clearly stated.. (Interruptions).

Mr. Deputy-Speaker: Order, order. I have already said that I will convey this to the Government. Now, papers to be laid on the Table. Shri G. S. Pathak.

12.16 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT ON ADMINISTRATION OF COMPANIES ACT

The Minister of Law (Shri G. S. Pathak): I beg to lay on the Table a copy of the Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1960, under section, 638 of the said Act. [Placed in Library. See No. LT-21/66].